

started the liquidation of incomplete Public Sector Undertakings Projects as reported in the 'Indian Express' dated October 14, 1992;

(b) if so, the facts thereof;

(c) the details of such undertaking projects; and

(d) the decision taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) No policy decision has been taken by the Government to liquidate the incomplete projects in the Central PSEs.

(b) to (d). Do not arise.

[Translation]

Demand of Processed Foods in Foreign Countries

2710. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether the demand for processed foods has been increasing in foreign countries; and

(b) if so, the steps taken by the Government to meet this demand; and to boost the exports?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) and (b). The steps taken by Government to meet the growing demand of processed foods include product promotion, quality upgradation, improvement in packaging, development of infrastructure, simplification of procedures, participation in international trade fairs and buyer seller meets etc.

Sick Public Sector Undertakings

2711. SHRI AJAY MUKHOPADHYAY: Will the PRIME MINISTER be pleased to state:

(a) whether some more public sector units have been added to the list of sick public sector undertakings;

(b) if so, the details thereof along with the details of sick units as on date;

(c) the estimated number of workers affected with the adding up of the new sick units in the list of already identified public sector sick units;

(d) whether any revival schemes for these undertakings are being formulated;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) and (b). No, Sir. As on March 1991, upto which period only information is available, there were 54 enterprises which were sick under SICA definition, and are referable to BIFR. There were 13 more enterprises which were sick, but not referable to BIFR. List of these enterprises are given in the Statement attached.

(c) Does not arise.

(d) to (f). Sick Public Sector Undertakings referable to Board for Industrial and Financial Reconstruction (BIFR) are required to submit their revival plans, if any, to BIFR for framing suitable package for their future course of action. The concerned administrative Ministry/Department may also either submit or on the reference from the Public

Sector Undertaking examine their revival plans. So far 33 sick public sector units have been referred to BIFR.

STATEMENT

List of Sick Industrial Enterprises in Central Public Sector

<i>Sl.No.</i>	<i>Name of PSE</i>
1.	Southern Pesticides Ltd.
2.	North Eastern Regional Agricultural Mktg. Corpn.
3.	Bharat Refractories Ltd.
4.	Heavy Engineering Corpn. Ltd.
5.	NTC (Gujarat) Ltd.
6.	Indian Drugs & Pharmaceuticals Ltd.
7.	Bharat Gold Mines Ltd.
8.	Vignyan Industries Ltd.
9.	Mandya National Paper Mills Ltd.
10.	NTC (APKKM) Ltd.
11.	Cochin Shipyard Ltd.
12.	NTC (M.P) Ltd.
13.	Maharashtra Antibiotics Ltd.
14.	Richardson & Cruddas (1972) Ltd.
15.	National Bicycle Corpn. Ltd.
16.	NTC (Maharashtra North) Ltd.

<i>Sl.No.</i>	<i>Name of PSE</i>
17.	NTC (South Maharashtra) Ltd.
18.	Nagaland Pulp & Paper Mills Ltd.
19.	Orissa Drugs & Chemicals Ltd.
20.	Triveni Structurals Ltd.
21.	Bharat Pumps & Compressors Ltd.
22.	Scooters India Ltd.
23.	Tannery & Footwear Corpn. Ltd.
24.	British India Corpn. Ltd.
25.	Cawnpore Textile Ltd.
26.	Elgin Mills Ltd.
27.	NTC (U.P.) Ltd.
28.	U.P.Drugs & Pharmaceuticals Ltd.
29.	Indian Iron & Steel Co. Ltd.
30.	Bengal Chemicals & Pharmaceuticals Ltd.
31.	Smith Stanistreet & Pharmaceuticals Ltd.
32.	Bharat Process & Mechanical Engineers Ltd.
33.	Braithwaite & Co. Ltd.
34.	Mining & Allied Machinery Corpn. Ltd.

<i>Sl.No.</i>	<i>Name of PSE</i>	<i>Sl.No.</i>	<i>Name of PSE</i>
35.	Weighbird India Ltd.		System Ltd.
36.	Bharat Brakes & Valves Ltd.		LIST OF NON-INDUSTRIAL SICK PSEs.
37.	Biecco Lawrie Ltd.	1.	Bharat Leather Corporation Ltd.
38.	Cycle Corpn. of India Ltd.	2.	Electronics Trade & Technology Development Ltd.
39.	Hooghly Dock & Port Engineers Ltd.	3.	Hindustan Prefab Ltd.
40.	Bharat Ophthalmic Glass Ltd.	4.	National Projects Construction Corpn. Ltd.
41.	National Jute Manufacturers Corpn. Ltd.	5.	Hotel Corporation of India Ltd.
42.	Rehabilitation Industries Ltd.	6.	Artificial Limbs Manufacturing Corpn.
43.	Birds, Jute & Exports Corpn.	7.	North-Eastern Handicrafts & Handlooms Dev. Corpn.
44.	Tyre Corpn. of India Ltd.	8.	Hindustan Steel Works Construction Ltd.
45.	National Instruments Ltd.	9.	Indian Road Construction Corpn. Ltd.
46.	NTC (West Bengal) Ltd.	10.	Engineering Projects (India) Ltd.
47.	Central Inland Water Transport Corpn.	11.	Delhi Transport Corporation.
48.	Bengal Immunity Ltd.	12.	Projects & Development India Ltd.
49.	Fertilizer Corpn. of India Ltd.	13.	Vayudoot.
50.	Hindustan Fertilizer Corpn.		
51.	Hindustan Shipyard Ltd.		
52.	Central Electronics Ltd.		
53.	National Seeds Corpn. Ltd.		
54.	Intelligent Communications		